

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3914
ANSWERED ON:18.08.2010
TRACK DOUBLING WORK
Vishwanath Shri Adagur H

Will the Minister of CULTURE be pleased to state:

- (a) whether Archaeological Survey of India(ASI) has objected to track doubling work between Bangalore-Mysore near Sri Ranganathaswamy Temple, Srirangapatna;
- (b) if so, the details thereof;
- (c) the number of monuments under the ASI protection in Karnataka State, Circle-wise;
- (d) whether the new Ancient Monument and Archaeological Site and Remains Act, 2010 prohibits all kinds of development within 100 meters of any protected monument;
- (e) if so, the details thereof;
- (f) whether the proposed railway track falls anywhere between 70 and 80 meters from the protected monument; and
- (g) if so, the details thereof and the reaction of the Government in thereof?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) & (b): Yes, Sir. The proposal relates to construction of a bridge by the South-Western Railways at a site falling within the prohibited area of three centrally protected monuments namely Sri Ranganatha Swamy Temple, Colonel Bailey's Dungeon and Obelisk War memorial.
- (c): There are 208 monuments under the jurisdiction of Bangalore Circle and 299 monuments under Dharwad Circle in the State of Karnataka.
- (d) & (e): Yes, Sir. The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010 prohibits construction activities including carrying out any public work or project essential to the public, within the prohibited area extending to a distance of 100 meters from centrally protected monuments or protected area except construction, maintenance and cleansing of drains and drainage works and of public latrines, urinals and similar conveniences, or, the construction and maintenance of works meant for providing supply of water for public, or, the construction or maintenance, extension, management for supply and distribution of electricity to the public or provision for similar facilities for public.
- (f) & (g): Yes, Sir. The proposed site for construction of railway-bridge falls at a distance of 30 meters, 65 meters and 90 meters from the centrally protected monuments namely Sri Ranganatha Swamy temple, Colonel Bailey's Dungeon and Obelisk War Memorial respectively at Srirangapatna. In view of the provisions as contained in the Ancient Monuments and Archaeological Sites and Remains(Amendment and Validation) Act, 2010, permission for construction of bridge is not permissible.